

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA 'B' BENCH, KOLKATA
[Virtual Court Hearing]**

**Before Shri P.M. Jagtap, Vice-President (KZ)
&
Shri A.T. Varkey, Judicial Member**

**I.T.A. No.1106/KOL/2017
Assessment Year: 2013-2014**

Harbhajan Singh,.....Appellant
Prop. of Hindustan Tyres,
Main Gate, G.T. Road, Waria,
Durgapur-713203, Burdwan
[PAN:AJWPS2289Q]

-Vs.-

Deputy Commissioner of Income Tax,.....Respondent
Circle-2, Durgapur

Appearances by:

N o n e, for the Appellant

Smt. Ranu Biswas, Addl. CIT, for the Respondent

Date of concluding the hearing : October 28, 2021

Date of pronouncing the order : October 28, 2021

O R D E R

Per Shri P.M. Jagtap, Vice-President:-

This appeal filed by the assessee is directed against the order of ld. Commissioner of Income Tax (Appeals), Durgapur dated 30.03.2017.

2. In this case, Shri Arvind Agrawal, Advocate, Authorized Representative of the assessee has moved an application dated 27.09.2021 seeking withdrawal of this appeal on the ground that the assessee has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the Authorized Representative of the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on October 28, 2021.

**Sd/-
(A.T. Varkey
Judicial Member**

**Sd/-
(P.M. Jagtap)
Vice-President**

Kolkata, the 28th day of October, 2021

- Copies to :*
- (1) ***Harbhajan Singh,
Prop. of Hindustan Tyres,
Main Gate, G.T. Road, Waria,
Durgapur-713203, Burdwan***
 - (2) ***Deputy Commissioner of Income Tax,
Circle-2, Durgapur***
 - (3) ***Commissioner of Income Tax (Appeals), Durgapur,***
 - (4) ***Commissioner of Income Tax- ,***
 - (5) ***The Departmental Representative***
 - (6) ***Guard File***

By order

***Senior Private Secretary/DDO
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata***

Laha/Sr. P.S.